NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 2/58-59/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017

Name of the Company:

Sunil Setin

V/s.

Symphony Ltd. & Ors.

Section of the Companies Act:

Section 58-59 of the Companies Act, 2013

<u>ORDER</u>

Learned PCS Mr. Rahul Sahasrabuddhe present for Petitioner. Learned Advocate Mrs. Vaibhavi Nanavvati with Learned Advocate Ms. Prachiti Shah with Learned Advocate Mr. Vandan Shah present for Respondents no. 1, 4 and 5. None present for other Respondents.

Heard arguments of Learned PCS for Petitioner and Learned Counsel for Respondents no. 1, 4 and 5.

Orders reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 31st day of May, 2017.